

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE**  
**SOUTH DISTRICT, SAKET COURT COMPLEX, NEW DELHI**

**ORDER**

Officials transferred vide order no. Admn.II/DJ-(S)P&T/SD/23/3794-3814 dated 06.02.2023, issued from this office, are hereby stand relieved from their respective place of pos.ings with further directions to join their transferee stations forthwith.



**(Narottam Kaushal)**  
Principal District & Sessions Judge (South)  
Saket Courts, New Delhi

No. Admn.II/DJ-(S)P&T/SD/23/ 4188 - 4203

Dated, New Delhi the 03/02/2023

**Copy forwarded for information and necessary action:-**

1. The Ld. Principal District & Sessions Judge (HQs), Tis Hazari, Delhi.
2. Personal Secretary to Ld. Principal District & Sessions Judge, South District.
3. The Officer-In-Charge(s) concerned.
4. The Officer-In-Charge, Computer Branch, South District.
5. The Drawing and Disbursing Officer, South District.
6. The AOJ (Administration), HQs, Tis Hazari, Delhi.
7. Website Committee, HQs, Tis Hazari, Delhi.
8. The PRO, South District.
9. Dealing Official / LAYERS Seat, Administration Branch-I, Tis Hazari Courts, Delhi.
10. Dealing Official, R&I Branch, South District for uploading on LAYERS.
11. Officials concerned.
12. Guard File.



**(Narottam Kaushal)**  
Principal District & Sessions Judge (South)  
Saket Courts, New Delhi

